NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/101/(IB)/2017

NAME OF THE PETITIONER(S)

: R. RAVINDRAN

NAME OF THE RESPONDENT(S)

: KAPPAVAAR TEXTILES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) K-SHYAM SUNDER

K. Rybuds 2/11/17 B. Gordon

2) B. Sarath bahu P. Roc. loin.

For Petitioner

Asporders

ORDER

Counsel for the Petitioner present. Counsel for RoC also present. Counsel representing the RoC is directed to file the detailed report with regard to the status of the Company and its Directors including liabilities of the Company, if any, within two weeks. Put up on 17.11.2017 at 10.30 A.M.

- 5d-

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)